

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 572  
ANSWERED ON 03/02/2026**

**RURAL DEVELOPMENT UNDER PM JANMAN**

**572. Dr. C M Ramesh:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is true that the Ministry of Rural Development has sanctioned 320 kms of connecting roads under Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM JANMAN) with financial sanction of Rs. 280 crores to Particularly Vulnerable Tribal Group (PVTG) tribal population in Andhra Pradesh;**
- (b) if so, the details of connecting roads sanctioned and implemented in the district of Anakapalli having more than 8,500 PVTG tribal population;**
- (c) the details and status of works of the sanctioned roads in Anakapalli; and**
- (d) the expected date of completion of above works?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): The Government of India launched the Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN) on November 15, 2023, targeting the development of 75 Particularly Vulnerable Tribal Groups (PVTGs) through 11 critical interventions. The road connectivity component under PM-JANMAN is being implemented by the Department of Rural Development as a vertical of Pradhan Mantri Gram SadakYojana (PMGSY) with an objective to provide road connectivity to Particularly Vulnerable Tribal Groups (PVTG) beneficiaries by relaxing the population criteria up to 100 from the existing 500+ in plain areas and 250+ in NE & Hilly states. A target of 8000 Km with an outlay of ₹ 8000 crore has been allocated under this component with a cost ceiling of Rs 1.0 crore/ km by the Ministry of Tribal Affairs (MoTA), which is the administrative in-charge for PM-JANMAN.**

**Under PM-JANMAN, a total of 2,495 roads of 7,323.96 km and 164 bridges have been sanctioned to the States/UTs with a cost of ₹6321.71 crore, out of which 283 roads of 1538.859 km length have been constructed as on 28.01.2025. In the State of Andhra Pradesh, a total of 303 road works of 865.954 km of road length and 33 bridges have been sanctioned with a cost of ₹ 914.44 crore, out of which 14 roads of length 66.614 Km with the cost of ₹ 29.77 crore have been completed. State-wise progress under PM-JANMAN is at Annexure-I.**

**(b) & (c): Sanctioning of Road projects under PM-JANMAN is subject to receiving the proposal from the concerned States as per the eligibility criteria of the programme and target set by the administrative in-charge, i.e. Ministry of Tribal Affairs (MoTA). As on date, no proposal received under PM-JANMAN from the district of Anakapalli in the State of Andhra Pradesh.**

**District-wise details of projects sanctioned under PM-JANMAN may be accessed at the programme website <https://pmgsy.dord.gov.in/> ->Progress Monitoring -> Monthly Progress Reports ->State MPR abstract Report.**

**(d): The timeline for completion of construction works under PM-JANMAN is 31<sup>st</sup> March, 2028.**

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**Annexure-I**

**Annexure referred to in reply to part(a) of Lok Sabha Unstarred Question No. 572 to be answered on 03.02.2026**

**State-wise progress of PM-JANMAN works under PMGSY**

<b>Sr.N o.</b>	<b>State Name</b>	<b>Sanctioned</b>			<b>Completed</b>		
		<b>No of Road Wo rk Sanctio ned</b>	<b>Road Length Sanctione d</b>	<b>No of Bridge Work Sancti oned</b>	<b>No of Road Work Sancti oned</b>	<b>No of Bridge Works Compl eted</b>	<b>Road Length Complete d</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>303</b>	<b>865.954</b>	<b>33</b>	<b>14</b>	<b>0</b>	<b>66.614</b>
<b>2</b>	<b>Chhattisg arh</b>	<b>807</b>	<b>2,901.946</b>	<b>123</b>	<b>165</b>	<b>0</b>	<b>1,066.089</b>
<b>3</b>	<b>Gujarat</b>	<b>2</b>	<b>1.550</b>	<b>1</b>	<b>2</b>	<b>0</b>	<b>1.550</b>
<b>4</b>	<b>Jharkhan d</b>	<b>300</b>	<b>914.143</b>	<b>1</b>	<b>10</b>	<b>0</b>	<b>31.922</b>
<b>5</b>	<b>Karnatak a</b>	<b>40</b>	<b>63.756</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>1.300</b>
<b>6</b>	<b>Madhya Pradesh</b>	<b>783</b>	<b>1,835.001</b>	<b>0</b>	<b>69</b>	<b>0</b>	<b>316.685</b>
<b>7</b>	<b>Maharash tra</b>	<b>27</b>	<b>50.135</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0.000</b>
<b>8</b>	<b>Manipur</b>	<b>8</b>	<b>35.220</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0.000</b>
<b>9</b>	<b>Odisha</b>	<b>66</b>	<b>211.141</b>	<b>4</b>	<b>11</b>	<b>0</b>	<b>26.079</b>
<b>10</b>	<b>Rajasthan</b>	<b>38</b>	<b>98.687</b>	<b>0</b>	<b>12</b>	<b>0</b>	<b>24.750</b>
<b>11</b>	<b>Tamil Nadu</b>	<b>4</b>	<b>10.960</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0.000</b>
<b>12</b>	<b>Telangan a</b>	<b>25</b>	<b>66.975</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1.000</b>
<b>13</b>	<b>Tripura</b>	<b>92</b>	<b>268.492</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2.870</b>
	<b>Total</b>	<b>2,495</b>	<b>7,323.960</b>	<b>164</b>	<b>283</b>	<b>0</b>	<b>1,538.859</b>

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